

SPECIAL BENCH  
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/103(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>RAM AWATER BANSAL &amp; CO. VS B P PROJECTS PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mr. Gopal Ram Sharma,Adv. ]For the petitioner

Ms.Bhawna Tekriwal,Adv. ]

Mr.S.Ganguli, Adv. ] For the Respondent

**O R D E R**

1. Ld.Counsel on both sides present.
2. Ld.Counsel on both sides submits that parties have settled the matter.
3. Accordingly, this petition is dismissed as withdrawn.
4. File be consigned to record.

**D. ARVIND  
Member (Technical)**

**BIDISHA BANERJEE  
Member (Judicial)**

PJ